

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No.931 of 1997

Date of order: 10.11.1998

Present: Hon'ble Mr. D. Purakayastha, Judicial Member  
Hon'ble Mr. B. P. Singh, Administrative Member

Sri Madan Mohan Mukherjee, S/O Dukari Chandra  
Mukherjee, R/O Vill. Sarkar Para, Police Station  
Bharatpur, Post Office, Gangedda

... Applicant

VS

1. Union of India, service through the  
Secretary, Ministry of Post and Tele-  
Communication, Union of India, New Delhi-110001
- 2  
2) General Post Master, West Bengal having  
its office at G.P.O., Calcutta-700001
- 3) District Superintendent of Postal Department,  
having its office at Baharampur, Dist. Murshidabad
- 4) Inspector of Sub-Divisional,  
Post Office, Kandi
- 5) Sub-Divisional Post Master,  
P.O. Kandi, Murshidabad
- 6) Inspector of Post Office, Kandi  
Sub-Divisional, Kandi
- 7) The Employment Exchange Officer, Kandi,  
Murshidabad

... Respondents

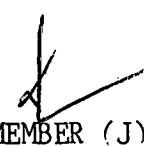
For the Applicant : None

For the Respondents: Mr. S.K. Dutta, counsel

O R D E R

When the case is called none appears on behalf of the applicant. Mr. Dutta, learned counsel is present for the respondents. It appears from the record that nobody appears on behalf of the applicant on the last four consecutive occasions. So, the application is dismissed for default of the applicant.

Jayaram  
MEMBER (A)

  
MEMBER (J)